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O.A.No.628/01

Order dated 15. 2.2005

In this O.A. the applicant has prayed for a direction to be issued to the Respondents - Samiti to count her seniority with effect from 1.5.1989.

This question as raised herein having been answered in O.A.No.409/03, we do not feel inclined to go into the details of this case, except recording hereunder our findings/observations as made in that O.A.

"We feel it necessary that the Respondents to disclose to the applicant the principles, according to which the inter se seniority position of the group of PGTs, who were given the date of regular absorption as 6.6.1991 has been determined. If this position is clarified, we are of the opinion that the grievance of the applicant would be met squarely and fairly".

Accordingly, we dispose of this O.A. with direction to the Respondents to apprise the applicant as to how her position was determined below six other Teachers, who were absorbed on 6.6.1991, by following the principle as enshrined in Annexure-R/1 dated 10.3.1995. No costs.

Paler
(M.R.MOHANTY) 15/02/05
MEMBER(JUDICIAL)

BJY

Paler
(B.N. SOM)
VICE-CHAIRMAN